

09.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 34
DIVISION BENCH-VI
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

TO JOIN VC:

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
42	W.P.(CRL)-1179/2025	ESHA JAIN V/s THE STATE OF NCT OF DELHI & ORS.	CHANDERMANI GROVER	
		OTHER DETAILS OF ADVOCATES: CM GROVER(MANIGROVER001@GMAIL.COM)(9654624323)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
56	CRL.M.A. 9289/2025 In BAIL APPLN.-1124/2025	ASIF AHMED IN JC THROUGH HIS P AIROKAR V/s STATE OF NCT OF DELHI	SONAL SINGH GODARA	
		OTHER DETAILS OF ADVOCATES: CHAMBERS(SONALSINGH174@GMAIL.COM)(9671616179)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SHAHEEN BAGH-133/2024) CRL.M.C. 6887/2024 FILED BY KABIL (D. OF HEARING : 2025-05-14) BAIL APPLN. 3458/2024 FILED BY SHAHID (DISPOSED ON : 2024-10-08) BAIL APPLN. 4079/2024 FILED BY ASIF AHMED (DISPOSED ON : 2025-02-07) CRL.M.C. 1033/2025 FILED BY KABIL (D. OF HEARING : 2025-05-14) P.S.-FIR NO. :(SHAHEEN BAGH-133/2024)

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY)."

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cmpooja.dhc@gov.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
71	CRL.M.C.-2441/2025 CRL.M.A. 10927/2025	SHAMBHAVI SINGH V/s PLANETCAST MEDIA SERVICES LIMITED & ORS.	SUGAM KUMAR JHA	AT 2.30 PM
		OTHER DETAILS OF ADVOCATES: SUGAM KUMAR JHA(SUGAMJHA@AVIDLEGAL.IN)(9716356334)(PETITIONER) PRAMOD (PRAMOD.PRABHATAMGROUP@GMAIL.COM)(0)(RESPONDENT)		

09.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc6>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
84	W.P.(C)-4634/2025 CM APPL. 21409/2025 CM APPL. 21410/2025	JFC FINANCE INDIA LIMITED V/s ARVIND GARG LIQUIDATOR & ORS.	DHIR AND DHIR ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: VARSHA BANERJEE / UDITA SINGH DHIR AND DHIR ASSOCIATES(VARSHA.BANERJEE@DHIRASSOCIATES.COM)(9910906508)(PETITIONER) ARVIND GARG, PSBA, IBBI(ARVINDGARG31@GMAIL.COM, PSBA@PSBALLIANCE.COM, LEGAL.PROCEEDING@IBBI.GOV.IN)(0)(RESPONDENT)		

HIGH COURT OF DELHI
09.04.2025.

REGISTRAR (LISTING)

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